



\$~46 to 65

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

- + CRL.M.C. 4870/2024 & CRL.M.A. 18570/2024, CRL.M.A. 31260/2025
- + CRL.M.C. 4871/2024 & CRL.M.A. 18573/2024
- + CRL.M.C. 4872/2024 & CRL.M.A. 18576/2024
- + CRL.M.C. 4882/2024 & CRL.M.A. 18614/2024
- + CRL.M.C. 4873/2024 & CRL.M.A. 18579/2024
- + CRL.M.C. 4883/2024 & CRL.M.A. 18617/2024
- + CRL.REV.P.799/2024,CRL.M.A.18632/2024 & CRL.M.A. 18635/2024
- + CRL.M.C. 4876/2024 & CRL.M.A. 18588/2024
- + CRL.M.C. 4878/2024 & CRL.M.A. 18602/2024
- + CRL.M.C. 4886/2024 & CRL.M.A. 18630/2024
- + CRL.REV.P. 798/2024 & CRL.M.A. 18625/2024, CRL.M.A. 18628/2024 & CRL.M.A. 11121/2025
- + CRL.M.C. 4879/2024 & CRL.M.A. 18605/2024
- + CRL.M.C. 4880/2024 & CRL.M.A. 18608/2024
- + CRL.M.C. 4881/2024 & CRL.M.A. 18611/2024
- + CRL.M.C. 4885/2024 & CRL.M.A. 18623/2024
- + CRL.REV.P. 797/2024, CRL.M.A. 18593/2024 & CRL.M.A. 18596/2024
- + CRL.REV.P. 800/2024, CRL.M.A. 18636/2024 & CRL.M.A. 18639/2024
- + CRL.REV.P. 801/2024, CRL.M.A. 18640/2024, CRL.M.A. 18643/2024
- + CRL.REV.P. 802/2024, CRL.M.A. 18644/2024, CRL.M.A. 18647/2024
- + CRL.REV.P. 803/2024, CRL.M.A. 18648/2024, CRL.M.A. 18651/2024

**SH. RAJPAL NAURANG YADAV & ANR. ....Petitioners**

Through: Mr. Bhaskar Upadhyaya, Mr. Saurabh Trivedi, Mr. Kautilya Kumar Mishra and Ms. Abha Mayada banerjee, Advocates.



versus

M/S. MURLI PROJECTS PVT. LTD & ANR. ....Respondents  
Through: Mr. Avneet Singh Sikka and Mr. SK  
Shama, Advocates.

**CORAM:**  
**HON'BLE DR. JUSTICE SWARANA KANTA SHARMA**

**ORDER**  
**12.02.2026**

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1. The learned counsel appearing on behalf of the petitioners seek adjournment and further requests that the present matters be listed on 16.02.2026.
2. The learned counsel appearing on behalf of respondents seeks time to file a reply. Let the same be filed, prior to the next date of hearing with advance copy to the other side.
3. At request, list on 16.02.2026.
4. The order be uploaded on the website forthwith.

**DR. SWARANA KANTA SHARMA, J**

**FEBRUARY 12, 2026/vc/ GJ**